Letter	Licences type-wise										
NU	SE	NA	NA/SE	Total	NU	SE	NA	COB	NA/SE	Shifting	Total
					Janu	ary-J	une7	ı			
310	115	119	7	551	38	58	54	223	3	2	378
-					Janu	ary-	une7	2			
279	80	105	7	471	66	66	59	60	2	1	254
					Jan	uary.	June	73			
149	53	82	4	288	42	64	54	28	3	1.7	191

(c) The total number of industrial licences issued during the years 1970 and 1971 was .'563 and 625 respectively. After issue of an industrial licence, it takes normally three to four years for a new industrial undertaking to commence production. These licences are, therefore, at various Stages of implementation.

Alleged Tampering of Meters by Modern Bazar, New Delhi

- 1364. SHRI SALAM TOMBI: Will the Minister ol HOME AFFAIRS be pleased to refer to the reply to the Unslarred Question No. 1659 given in the Rajya Sabha on the 22nd March, 1973 and state:
- (a) whether it is a fact that the consumption of electricity for the first three months, *i.e.* |amtarv to March, 1972, was six units only for light points and six points on one of the power meters; and
- (b) if so, whether the rate of consumption is proportionate to the rate of consumption in subsequent months: and
- (c) if not, whether the meters were tampered with?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b) The D.E.S.U. have reported that during the course of site inspection on 9th March, 1973, one of the circuits of the lighting meter at C-8/3, (Ground Floor), Vasant Vihar, New Delhi, was found connected with that of a power meter. According to the Undertaking, this was due to an oversight at the time of making the connections. The wrong interconnection of circuits was set right on 7th

June. 1973, and the bills were revised. The readings of power and lighting connections before and after setting right the leads are given at Annexures 'A' and 'B'. \Sre Appendix LXXXV, Annexure No. 90,]

(c) The allegation of tampering with the meters has been found incorrect by the DESU.

Temporary ban on Sale of World's Best Sellers

1365. SHRI SUNDAR MANI PATEL: SHRI K. C. PANDA:

Will the Minister of HOME AFFAIRS be pleased t⇔ suite:

- (a) whether ;, large number of the world's best seller (novals) were provisionally banned lor sale in Chandigarh recently;
- (b) whether this step was taken indiscriminately by certain police officers; and
- (c) il so, the reaction of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOMK AFFAIRS AND IN THE DEPARMENT OF PERSONNEL

(SHRI RAM NIWAS MIRDHA): (a) to (c) According to the information furnished by the Chandigarh Administration some books were seized at Chandagarh in connection with a criminal case registered under Sections 292/293 of the I.P.C. Some of the seized books though bearing the names of well-known authors were suspected to be spurious and the case is under investigation. No order banning any of them has been issued.